

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 131 of 2013**

**Dated: 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Vianney Enterprises ... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shwetabh Sinha  
Mr. Sumeet Lall**

**Counsel for the Respondent(s) : Mr. M.T. George &  
Ms. Kanitha K.T. for R-2/KSEB**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **30<sup>th</sup> January, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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